

Government of Jammu and Kashmir
Finance Department (Codes Division),
Civil Secretariat, Srinagar/Jammu

Notification,
Srinagar, the 1st July, 2026

S.O 188 :- In exercise of the powers conferred under section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir is pleased to delegate his financial powers to sanction dismantlement of public buildings as under;

"Subject to the conditions set out below, the Administrative Departments shall have full powers to sanction dismantlement of public buildings (other than purely temporary structures), provided that these powers are exercised with the concurrence of their Director Finance/FA/CAO.

Conditions:

- i. No public building shall be dismantled unless it has been previously ascertained that it is not required by any other Department of the Government of J&K or it has lived its life as certified by the PW (R&B) Department.
- ii. No public building shall be demolished unless it is structurally in a dangerous condition or it is beyond economic repairs and has been certified as such by appropriate technical authority or it is necessary to vacate the site for constructing a more important Government building or structure.
- iii. A public building, the dismantlement of which is sanctioned in exercise of the power conferred by this notification, shall be disposed of by public auction through the Public Works Department.
- iv. The Administrative Departments shall have full powers to sanction dismantlement of purely temporary structures.

Explanation "a purely temporary structure" shall mean a structure, the life of which is not more than two years."

By order of the Lieutenant Governor.

Sd/-

Shailendra Kumar
Financial Commissioner (ACS)
Finance Department.
Dated: 01-07-2026

No: FD-Code/173/2026-AO-1516

Copy to the:

1. Ld. Advocate General, The High Court of Jammu & Kashmir and Ladakh.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Additional Chief Secretary to the Hon'ble Chief Minister.
4. Director General of Police, Jammu & Kashmir.
5. Principal Accountant General, (A&E), J&K.
6. All Principal Secretaries to Government.
7. Principal Secretary to Hon'ble Lieutenant Governor.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

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1/7/26

9. Chief Electoral Officer, Jammu & Kashmir.
10. All Commissioner/Secretaries to Government.
11. Principal Resident Commissioner, 5-Prithvi Raj, New Delhi.
12. Divisional Commissioner Jammu/Kashmir.
13. Chairperson, Jammu & Kashmir Special Tribunal.
14. Principal Secretary to Chief Justice, The High Court of Jammu & Kashmir and Ladakh.
15. Registrar General, The High Court of Jammu & Kashmir and Ladakh.
16. Director, Anti-Corruption Bureau, J&K.
17. Director General, Accounts and Treasuries.
18. Director General, Funds Organization.
19. Director General, Audit and Inspections.
20. Director General, Local Fund Audit & Pensions, J&K.
21. Director General, Budget Division.
22. Director Information, J&K.
23. All District Development Commissioners.
24. All Head of Departments/Managing Directors/Chief Executives Officers of State PSUs/Autonomous Bodies/ Societies.
25. Secretary, J&K Public Service Commission.
26. Secretary, J&K Legislative Assembly.
27. Director, Accounts & Treasuries, Jammu/Kashmir.
28. Principal/Director Finance, Accountancy Training Institute, Srinagar/Northern Zonal Accountancy Training Institute, Jammu.
29. All Director(s) Finance/Financial Advisors & CAOs.
30. OSD/Private Secretary to the Hon'ble Chief Minister, J&K.
31. All Treasury Officers.
32. General Manager, Government Press, Jammu/Srinagar for publication in Government Gazette.
33. Private Secretary to the Chief Secretary.
34. Private Secretary to all the Hon'ble Ministers.
35. Private Secretary to Advisor to the Hon'ble Chief Minister, J&K.
36. Private Secretary to Hon'ble Deputy Chief Minister, J&K.
37. Private Secretary to the Financial Commissioner (Additional Chief Secretary), Finance Department.
38. I/C website, Finance Department (www.jakfinance.jk.gov.in).
39. I/C website, GAD (www.jkgad.nic.in).
40. Government Order File (W2scs).


(Mahesh Dass) 1/7/26
 Director General (Codes)
 Finance Department